

Capital Investment in the Organised Drug Industry

3992. SHRI C. K. JAFFAR SHARIEF: Will the Minister of PETROLEUM AND CHEMICALS be pleased to state:

(a) the total capital investment in the organised drug industry in the country at present; and

(b) the percentage of share of foreign controlled drug firms in drug industry in the country at present?

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND CHEMICALS (SHRI K. R. GANESH) (a) and (b) The total paid up capital in equity in the organised sector of drugs and pharmaceutical industry is about Rs 113 crores out of which the share of foreign controller drug firms with foreign equity exceeding 50 per cent is Rs. 27.19 crores (excluding May and Baker Limited, Anglo Thai Corporation, Chesbrough Ponds Inc, Cooper Laboratories, C W Carnrick, Nicholas of India Limited, John Wyeth Bros, and Smith Kline and French—which are branches of foreign companies operating in India). The percentage of share of foreign controlled drug firms in terms of total equity in the organised sector is 24.1.

मूल्य वृद्धि करके पेट्रोल की खपत को कम करना

3793. श्री भारत सिंह चौहान : क्या पेट्रोलियम और रसायन मंत्री यह बताने की कृपा करेंगे कि

(क) क्या पेट्रोल के मूल्यों को बढ़ाकर पेट्रोल की खपत को कम करने में सरकार कहा तक सफल हुई है ;

(ख) गत तीन वर्षों में, वर्षवार, पेट्रोल की खपत कितनी कितनी रही है ; और

(ग) क्या सरकार का विचार पेट्रोल की खपत को कम करने के उद्देश्य में कारो के उत्पादन पर रोक लगाने का है ?

पेट्रोलियम और रसायन मंत्रालय में उप मंत्री (श्री सी० पी० मांझी) : (क) और (ख) . मूल्य वृद्धि तथा सरकार द्वारा किए गए अन्य उपायों के परिणाम स्वरूप, जनवरी में अक्टूबर 1974 में पेट्रोल की खपत में 1973 की डम अवधि की तुलना में, 24.5% की कमी खपत हुई है। गत तीन वर्षों में पेट्रोल की खपत निम्नलिखित थी -

आकृति '000 मीटरी टनों में

1971	1515 4
1972	1585 9
1973	1606 9
1974	1047 1

(अक्टूबर 1974 तक)

(ग) वर्तमान में सरकार के विचारधीन ऐसा कोई प्रस्ताव नहीं है।

Decision on Recommendation of Third Pay Commission regarding Temporary Officers in Railways

3794 SHRI VIRBHADRA SINGH: Will the Minister of RAILWAYS be pleased to state:

(a) whether Government have since taken any decision on the recommendation made in Para 53 of Volume II (Part II) of the Report of Third Pay Commission regarding Temporary Officers in Railways;

(b) if so, the broad outlines of the decision taken; and

(c) the action taken in pursuance of the decision?